IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

(IB)-225/ND/2017

In the matter of:

TKJ Marketing Group (P) Ltd.

..PETITIONER

SECTION:

Under Section 59 of IBC, 2016

Order delivered on 29.11.2017

Coram:

R. VARADHARAJAN,

Hon'ble Member (Judicial)

For the Petitioner /Op. Creditor

: Mr. Ashok Tyagi, Co. Secy.

For the Respondent/Corporate Debtor :

For the RD (N)

ORDER

Learned Counsel for the petitioner is present.

For the purpose of maintainability of this Petition in view of the Notification issued by the Central Government dated 29.6.2017, post the matter on 10.1.2018.

List on 10.1.2018.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 29.11.2017